

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
TIS HAZARI COURTS,
DELHI.

ORDER

Upon selection to the post of Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4600/-, Level-7 (7th CPC) plus other allowances admissible under the rules, following Personal Assistants from the standing panel list, who have been accorded relaxation upto 10% mistakes in Skill Test, are hereby taken on the Strength/Pay Roll of this Establishment as Personal Assistant, Group-B, with effect from the dates they joined/assumed the duties/charge of the post.

Sl. No.	Roll No.	Cat.	Name of Official	Father/Husband Name	Date of Joining
1	11190200101	Gen.	Ms. Priyanka Rawat	Sh. Anoop Singh	06.10.2022 (F/N)
2	12260200138	Gen.	Sh. Praveen Kumar	Sh. Rohitash Singh	10.10.2022 (F/N)
3	11220200069	Gen.	Sh. Manu Srivastava	Sh. Vijay Kumar Srivastava	22.10.2022 (F/N)
4	16330200756	Gen.	Sh. Abhishek Anupam	Sh. Kapildeo Prasad Yadav	27.10.2022 (F/N)
5	11110200267	Gen.	Ms. Geeta Bisht	Sh. Pratap Singh Bisht	02.11.2022 (F/N)

As per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

The appointments of the aforesaid candidates shall be fortuitous and they shall clear the skill test/shorthand test, as per the prescribed criteria of mistakes upto 4% during the probation period itself, failing which their appointments shall stand terminated without any further notice.

Girish Kathpalia
23.11.22


(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs.)
Delhi. *Ru*

No. ⁵⁸⁵ 88549- /Admn.-I/Rectt. PA/2021

Dated the : 22 NOV 2021

➤ *Copy forwarded for information and necessary action to:*

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of Office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No.VI (*through Accounts Branch, Central*), Tis Hazari Courts, Delhi.
5. The Officer In-Charge, Computer Branch, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Recruitment Cell/ Promotion Cell, Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
8. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
9. PS office to the Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
10. Branch In-Charges, ACRs Cell, Tis Hazari Courts, Delhi.
11. Dealing Assistant, Personnel Files / Transfer & Postings /Leave, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
12. Website Committee, THC, Delhi.
13. Branch In-Charge, LAYERS, THC, Delhi.
14. Official concerned.


Principal District & Sessions Judge (HQs.)
Delhi. *Ran*